

Pursuant to the Order No. 2/R/RG/DHC/2021 Dated 19.04.2021 issued by Hon"ble High Court of Delhi, in view of the alarming rise in Covid cases, all the pending matters listed before this court till 23.4.2021 would stand adjourned en block as under :-

| S. No | Date already fixed | New Date of Hearing |
|-------|----------------------|------------------------|
| 1 | 20.04.2021 (Tuesday) | 19.05.2021 (Wednesday) |
| 2 | 22.04.2021(Thursady) | 20.05.20121(Thursday) |
| 3 | 23.04.2021(Friday) | 21.05.2021 (Friday) |

Digitally
signed by
AJAY GULATI

AJAY
GULATI

Date:
2021.04.19
15:49:00
+0530

(AJAY GULATI)

SPL. JUDGE CBI-12 RADC
19.04.2021